

'FORM 'A'

APPLICATION FOR LICENCE UNDER FRUIT PRODUCTS ORDER.1955

1. Name & Address of applicant :
(with phone no.)
Name of Managing Director :
Director / Partner / Proprietor
2. Address of

(a) Factory / firm* :
(with phone no.)
(b) Godowns / stores of
finished products.
3. Description of Fruit products :
which the applicant wishes to
manufacture / relabel.
4. Period for which licence is required. :
5. Category of factory :

(a) Plan of factory & list of machinery/
equipments. :
6. Whether any power is used in manu- :
facture of fruit products is so, state
exact H.P. used.
(a) Installed capacity per 8 hour shift :
7. Licence fee paid during the Previous :
year.
8. (a) Qty. & Value of fruit Products :
manufactured / relabelled during
Jan. to Oct. of current year.
(b) Anticipated Qty. & Value of :
fruit products to be manufactured
/ relabelled during the period Nov.
- December of current year.
9. I/We hereby undertake to comply with all the provisions of Fruit Products
Order
1955.
10. I/We have forwarded a sum of Rs. _____ in respect of licence
fees according to the provisions of Fruit products order, 1955 vide Demand Draft
No. _____ dated _____ (Applicable only in case of
licensees. Not APPLICABLE FOR NEW APPLICANTS.)
*Strike out whichever not applicable.

Date : __/__/____

Name & Signature of Applicant